

finally decide about the projects to be posed for assistance from the Bank Group.

(ii) *National Highways Project—*

The Mission which is still in India has come to discuss the possibilities of formulating a new Project for construction and reconstruction of National Highways.

(iii) *Fisheries Development—*

A Project Report for development of Fisheries was prepared sometimes ago with the help of an FAO/IBRD team. The recent Mission came to have further discussions on the subject. The details of the proposed Project are under consideration.

Contraceptive Pills

*529. SHRIMATI ILA PALCHOU-DHURI : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the progress made by the birth control pill and Nirodh, since they were put on the market in respect of their demand and popularity as compared to other contraceptives ;

(b) whether Government's attention has been drawn to the reported views of Dr. Robert W. Kistner of the Harvard Medical School in December issue of the "Ladies Home Journal" as also of another gynaecologist that birth control pills taken by women are having an adverse effect on their husbands, making some of them impotent and causing other problems ;

(c) if so, Government's reaction thereto; and

(d) the precautionary measures taken if any to counter the aforesaid adverse effects of the pills ?

THE MINISTER OF STATE IN THE MINISTRY OF FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRA SEKHAR) : (a) The oral contraceptive pills are still in an experimental-cum-demonstrational stage in pilot-projects to evaluate their use-acceptability and use-effectiveness. The pills which are sold in the market on the production of a prescription from a qualified medical practitioner, have not yet been accepted for general use in the family planning programme.

Besides its free distribution Nirodh is now being distributed through commercial channels also and the initial response regarding its demand and popularity is encouraging.

(b) Yes, Sir. The article appeared in the January, 1969 issue of the "Ladies Home Journal".

(c) and (d). The Government of India will be guided by the scientific findings of the oral pill pilot-projects that are being currently conducted.

Drought in Gujarat

*530. SHRI NARENDRA SINGH MAHIDA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Government of Gujarat have submitted a report to the Central Government about the drought conditions in the State during the current year ; and

(b) if so, the details thereof and the action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE, (SHRI JAGANNATH PAHADIA) : (a) Yes, Sir.

(b) The State Government have reported the existence of scarcity conditions in several districts of the State, caused by uneven and scanty rainfall during 1968. The State Government have declared 5760 villages as scarcity-affected and have undertaken the necessary relief measures.

As requested by the State Government, a Central team of officers visited Gujarat in February 1969 to make an assessment of the drought situation and the requirement of funds for the relief measures, for purposes of Central financial assistance. Necessary action will be taken in the light of the team's report.

Investment Policy of L. I. C.

*531. SHRI VASUDEVAN NAIR :
SHRI DHIRESWAR KALITA :

Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to make any changes in the investment policy now pursued by the Life Insurance Corporation ; and

(b) if so, the changes proposed to be made ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : (a) and (b). The investment policy of the Life Insurance Corporation of India is regulated in accordance with the provisions of Section 27A of the Insurance Act, 1938, as made applicable to it. No change is contemplated in the investment policy as laid down there in.

सम्पदा शुल्क से प्राप्त आय का राज्यों में वितरण

*532. श्री मोलूहू प्रसाद : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश के राज्यपाल ने पाँचवें वित्त आयोग के सामने 8 अगस्त, 1968 को अपने वक्तव्य में कृषि भूमि से भिन्न सम्पत्तियों पर लगे सम्पदा शुल्क के बारे में राज्य सरकार के विचार व्यक्त किये थे कि चल और अचल सम्पत्तियों से होने वाली शुद्ध आय का राज्यों में वितरण का आधार केवल जनसंख्या होना चाहिए ; और

(ख) यदि हाँ, तो इस विषय में केन्द्रीय सरकार की क्या प्रतिक्रिया है ?

वित्त मन्त्रालय में राज्य मन्त्री (श्री प्र० चं० सेठी) : (क) मालूम हुआ है कि उत्तर के राज्यपाल ने पाँचवें वित्त आयोग को यह सुझाव दिया था कि कृषि भूमि को छोड़कर बाकी सभी चल और अचल सम्पत्ति पर लगने वाले मृत सम्पत्ति शुल्क से प्राप्त वास्तविक रकम का राज्यों में बंटवारा केवल जनसंख्या के आधार पर किया जाना चाहिए ।

(ख) कृषि भूमि और संघीय राज्यों क्षेत्रों से प्राप्त होने वाली मृत सम्पत्ति शुल्क की रकमों को छोड़कर मृत सम्पत्ति शुल्क से प्राप्त होने वाली अन्य वास्तविक रकमों के बंटवारे के लिए पाँचवें वित्त आयोग ने निम्नलिखित सिफारिशें की हैं :

(i) अचल सम्पत्ति के सम्बन्ध में,

रकमों का बंटवारा प्रत्येक राज्य में स्थित ऐसी अचल सम्पत्ति के कुल मूल्य के अनुपात के अनुसार किया जाना चाहिए जिसके बारे में शुल्क की रकम निर्धारित की गयी हो ; और

(ii) अन्य सम्पत्ति के सम्बन्ध में, रकमों का बंटवारा प्रत्येक राज्य की जनसंख्या के अनुपात के अनुसार किया जाना चाहिए ।

सरकार ने आयोग की सिफारिशें मान ली हैं । आयोग की रिपोर्ट और उस पर की गयी कार्रवाई का व्याख्यात्मक ज्ञापन 16 नवम्बर, 1968 को लोक-सभा के सामने रख दिया था ।

देशी चिकित्सा प्रणालियों का प्रचार

*533. श्री प्रकाशवीर शास्त्री : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण आवास तथा नगरिय विकास मन्त्री यह बताने की कृपा करेंगे कि :

(क) सरकार ने गत तीन वर्षों में एलोपैथी आयुर्वेदिक, होम्योपैथी और यूनानी चिकित्सा प्रणालियों के प्रचार पर कितना-कितना धन खर्च किया है ;

(ख) क्या यह सच है कि एलोपैथी चिकित्सा प्रणाली के मुकाबले में देशी चिकित्सा प्रणालियों को यथोचित प्रोत्साहन नहीं दिया जाता ;

(ग) क्या सरकार ने कोई ऐसी योजना तैयार की है जिससे चौथी पंचवर्षीय योजना में आयुर्वेदिक चिकित्सा प्रणाली को प्रोत्साहन दिया जा सके ; और

(घ) यदि हाँ, तो उसका व्यौरा क्या है ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मन्त्री (श्री के० के० शाह) : (क) गत तीन वर्षों में 'चिकित्सा' शीर्षक के अन्तर्गत केन्द्रीय सरकार